

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 16.02.2017

**ORDER NO. 23 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 19 of 2017 **for CESTAT Delhi** to the extent indicated below :-

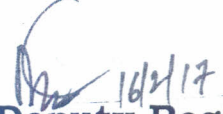
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	20.02.2017 21.02.2017	to	Customs and Excise Division Bench matters
	22.02.2017 23.02.2017	to	Customs, Excise and Service Tax Division Bench matters as notified.
Hon'ble Sh. B. Ravichandran, Member (Technical)	22.02.2017 23.02.2017	to	Customs and Service Tax Single Member Bench Matters as notified
Hon'ble Sh. Ashok K. Arya, Member (Technical)	22.02.2017 23.02.2017	to	Excise Bench Single Member matters as notified

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Deputy Registrar**